

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:1195
ANSWERED ON:13.08.2013
FUNDS FOR SAVING CUM RELIEF SCHEME
Scindia Smt. Yashodhara Raje

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the Union Government has received any proposal from the State Government of Madhya Pradesh for sanction of Rs. 71.19 lakh under the Centrally sponsored saving-cum-relief scheme for fishermen and sanction of reimbursement for Rs. 17.92 lakh; and

(b) if so, the time by which the proposed fund is likely to be sanctioned and released?

Answer

THE MINISTER OF STATE FOR AGRICULTURE AND FOOD PROCESSING INDUSTRIES (DR.CHARAN DAS MAHANT)

(a)&(b): Yes, Madam. The Centre's share is released after the amount previously released is utilised and its progress report is submitted. An amount of Rs.35 lakh released to Government of Madhya Pradesh as second installment during 2012-13 has been revalidated on 25.4.2013, which includes unspent balance of Rs. 17.92 lakh with the state.